

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) Nos. 185-186 of 2018

IN THE MATTER OF:

Anil Chandanmal Singhvi

...Appellant

Versus

Union of India & Ors.

....Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillal, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 187-188 of 2018

IN THE MATTER OF:

Devendra Kumar Agrawal

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillal, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 189-190 of 2018

IN THE MATTER OF:

Sunil Hasmukhlal Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

Respondents:

With

Company Appeal (AT) No. 192 of 2018

IN THE MATTER OF:

Union of India, MCA

...Appellant

Versus

63 Moons Technologies Ltd. & Ors.

...Respondents

Present:

For Appellant:

For Respondents:

Mr. S.N Mookherjee, Sr. Advocate Mr. Sudipto Sarkar Senior Advocate and Mr. Salman Khurshid Senior Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur

Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

With

Company Appeal (AT) Nos. 196-197 of 2018

IN THE MATTER OF:

Jigish Shantilal Sonagara

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

For Respondents:

With

Company Appeal (AT) Nos. 198-199 of 2018

IN THE MATTER OF:

Berjis Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

For Respondents:

With

Company Appeal (AT) Nos. 200-201 of 2018

IN THE MATTER OF:

Nisha Dutt

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

For Respondents:

With

Company Appeal (AT) Nos. 202-203 of 2018

IN THE MATTER OF:

Prashant Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan, Ms. Priyanka Vora and Mr. Mohit Advani Advocates

For Respondents:

With

Company Appeal (AT) Nos. 204-205 of 2018

IN THE MATTER OF:

Manjay Prakash Shah

...Appellant

Versus

Union of India &Ors.

...Respondents

Present:

For Appellant: Mr. Salman Khurshid, Senior Advocate with Ms. Misha Rohatgi Mohta and Mr. Johnson Subba, Advocates.

For Respondents:

With

Company Appeal (AT) Nos. 206-207 of 2018

IN THE MATTER OF:

Diwang Sunderraj Neralla

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. Salman Khurshid, Senior Advocate with Ms. Misha Rohatgi Mohta and Mr. Johnson Subba, Advocates

For Respondents:

With

Company Appeal (AT) No. 208 of 2018

IN THE MATTER OF:

63 Moons Technologies Ltd.

...Appellant

Versus

Union of India & Ors.

...Respondents

For Appellant: Mr. Sudipto Sarkar Senior Advocate with Mr. Abhijeet Sinha and Ms. Misha Rohatgi Motha Advocates.

For Respondents:

With
Company Appeal (AT) No. 209 of 2018

IN THE MATTER OF:

Jignesh Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

For Appellant: Mr. Sudipto Sarkar Senior Advocate with Mr. Abhijeet Sinha and Ms. Misha Rohatgi Motha Advocates.

For Respondents:

ORDER

22.08.2019 Due to paucity of time the matter could not be taken up.
Post these appeals 'for hearing' on 26th September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

Mohan/sk